

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 112**

**IA(I.B.C)/275 (CH)2021, IA No. 967 /2020, IA(I.B.C)/ 1159 (CH)2022,  
IA(I.B.C)/1154 (CH)2024**

**CP (IB) No.36/Chd/CHD/2017  
(Admitted)**

**IN THE MATTER OF:-**

Shivek Lab Ltd.

...Petitioner

**Under Section: 10, 60(5), 66(1) and 54(1), IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024.

Tanvi  
09.05.2024

Sd/-  
Court Officer